

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5506

ANSWERED ON:30.04.2002

EXPENDITURE ON COUNTER INSURGENCY OPERATIONS

M.H. AMBAREESH;NAMDEO HARBAJI DIWATHE;PUTTASWAMY GOWDA;RENUKA CHOWDHURY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government have identified some communally hypersensitive places possible targets for ISI activities in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether various States have asked the Union Government for financial assistance for tackling extremists activities in their respective States during each of the last three years;
- (d) if so, the details of demand raised by various States and the funds provided during the said period, State-wise;
- (e) the details of the arrears of Central contribution during the said period, State-wise;
- (f) the reasons therefor; and
- (g) the time by which these arrears are likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI CH. VIDYASAGAR RAO )

(a)&(b): Government is aware that Pak ISI has been aiding, abetting and supporting terrorism in various parts of the country for destabilising the internal security situation. Although the number of districts affected by various law and order linked problems vary from time to time, Government keeps a close watch so that the situation is not exploited by interests inimical to the country.

(c)to(g): Schemes for reimbursement of security related expenditure are being implemented for States substantially affected by terrorist/extremist activities. While in respect of J&K and North-Eastern States reimbursement is to the extent of 100% of the eligible amount, in respect of States affected by left wing extremism 50% of the security related expenditure is reimbursed by the Central Government.

The demands received in this regard are scrutinised as per the guidelines and allowed as per admissibility of claims and availability of funds. The amount released/reimbursed in respect of Jammu & Kashmir, North-Eastern States and left wing extremism affected States, is indicated in the enclosed statement.

**STATEMENT INDICATING REIMBURESEMENT OF SECURITY RELATED EXPENDITURE IN STATES**

S.No. Name of the state Amount released/reimbursed (in crores)

	1999-00	2000-01	2001-02
1. Jammu & Kashmir	337.82		363.30
			338.42
2. Himachal Pradesh	7.41		1.70
			1.58
3. Assam	52.19	63.97	92.86
4. Nagaland	17.88	7.50	12.71

5. Manipur	3.44	14.17	4.00
6. Tripura	17.53	15.00	27.00
7 Arunachal Pradesh		1.00	1.90
8. Meghalaya		3.21	00.60
9. Andhra Pradesh	30.46	6.74	4.74
10. Madhya Pradesh	5.00	1.42	0.69
11. Maharashtra	1.96	0.5	0.16
12. Orissa	3.58	1.9	0.18
13. Bihar	28.80	10.05	
14. Chhatisgarh			0.32
15. Jharkhand			0.18

+ As the scheme was approved on 23.3.1999 having retrospective effect from 1.4.1996, the amounts were released in 1999-2000 for the period from 1.4.1996 to 31.3.1999.